

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

DMC INFRASTRUCTURE PRIVATE LIMITED OPERATING IN CINEMA HALL INDUSTRY AT DELHI, WITH NO OPERATION AT PRESENT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	DMC Infrastructure Private Limited CIN: U45400DL2008PTC178327
2.	Address of the registered office	8356, W.NO-14, Model Basti, Bara Hindu Rao, Filmistan Cinema Building, Delhi – 110005s
3.	URL of website	https://cirpdmcinfrastructure.in/
4.	Details of place where majority of fixed assets are located	At Delhi - 110005
5.	Installed capacity of main products/ services	Cinema Hall not in operation
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last available audited financial statements are for FY 2017-18. Further details are available at: https://cirpdmcinfrastructure.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria for resolution applicants is available at URL: https://cirpdmcinfrastructure.in/ Eligibility Criteria is also mentioned in the detailed 'Invitation for Expression of Interest' and the same can be obtained from Resolution Professional by sending an email at: cirp.dmcinfrastructure@gmail.com
10.	Last date for receipt of expression of interest	25.10.2024 (Friday)
11.	Date of issue of provisional list of prospective resolution applicants	04.11.2024 (Monday)
12.	Last date for submission of objections to provisional list	09.11.2024 (Saturday)
13.	Date of issue of final list of prospective resolution applicants	19.11.2024 (Tuesday)

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.11.2024 (Sunday)
15.	Last date for submission of resolution plans	24.12.2024 (Tuesday)
16.	Process email ID to submit Expression of Interest	cirp.dmcinfrastructure@gmail.com



Rishabh Chand Lodha

Resolution Professional of **DMC Infrastruture Private Limited**

Regn. No. IBBI/PA-001/IP-P01075/2017-2018/11766

Regd. Add. with IBBI: E-5, Shraman Basant Vihar, Gandhi Nagar, Bhilwara, Raj. - 311001

Regd. E-mail with IBBI: rishabhlodha57@gmail.com

AFA Valid Upto: 30.10.2024

Date : 30.09.2024

Place : Bhilwara

AUTHUM AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED

Registered Office: 707, Raheja Centre, Free Press Journal Road, Nariman Point, Mumbai-400 021. Ph.: (022) 6747 2117 Fax: (022) 6747 2118 E-mail: info@authum.com

DEMAND NOTICE

Whereas the borrowers/co-borrowers/guarantors/mortgagors mentioned hereunder had availed the financial assistance from Authum Investment & Infrastructure Limited ("RCFL") (Resulting Company pursuant to the demerger of lending business from Reliance Commercial Finance Limited ("RCFL") to AIL vide NCLT order dated 10.05.2024) We state that despite having availed the financial assistance, the borrowers/ guarantors/ mortgagors have committed various defaults in repayment of interest and principal amounts as per due dates. The account has been classified as Non Performing Asset on the respective dates mentioned hereunder, in the books of AIL. In accordance with the directives relating to asset classification issued by the National Housing Bank, consequent to the Authorized Officer of AIL, under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 & in exercise of powers conferred under Section 13(12) read with Rule 3 of Security Interest (Enforcement) Rules, 2002 issued Demand Notices on respective dates mentioned herein below under Section 13(2) of SARFAESI Act, 2002 calling upon the following borrowers/guarantors/mortgagors to repay the amount mentioned in the notices together with further interest at the contractual rate on the amount mentioned in the notices and incidental expenses, cost, charges etc until the date of payment within 60 days from the date of receipt of notices. The notices issued to them on their last known addresses have returned un-served and as such they are hereby informed by way of public notice.

Sr. No.	Loan No. / Name Of The Borrower / Address	Co-Borrower and Guarantor Name Director Name	NPA DATE	Date Of Demand Notice	Outstanding Amount	Loan Amount
1.	RHHLDEL00055379 SUMIT BHARDWAJ R 75 A Flat No 5 Upper Ground Floor Khirki Exim Malviya Nagar Delhi-110017 Also At: Plot No.-90/84-B Ground Floor Malviya Nagar Delhi-110017	Swati	19.12.2020	02-09-2024	Rs.13227451/- (Rupees One Crore Thirty Two Lakh Twenty Seven Thousand Four Hundred Fifty One Only)	Rs.7825000/- (Rupees Seventy Eight Lakh Twenty Five Thousand Only)
2.	RHLDDEL00051259 SANTOSH SHARMA J-6-A J-Block Laxmi Nagar 110092 Also At: J-6-A J-Block Laxmi Nagar 110092 Also At: M/S Diksha Enterprises 9/2946 A Ground Floor Dharampura Gandhi Nagar Delhi - 110031	Anita Sharma	09.12.2020	12.09.2020	Rs. 5277630/- (Rupees Fifty Two Lakh Seventy Seven Thousand Three Hundred Thirty Only)	Rs.2820000/- (Rupees Twenty Eight Lakh Twenty Thousand Only)
3.	RHLPDEL00056635 & RHLDEL00055459 SAROJ KUMAR MISHRA H No 463 Street No 8 Moonga Nagar Karawal Nagar Road Dayalpur Delhi-110094 Also At: Property No.1/432 Pvt Plot No-M-1 & M-2 Gali No-2 Khasra No-1185/20/2 Friends Colony Industrial Area Shahdra Delhi/110093	1. Nutan Mishra 2. Mishra Enterprises 3. Pragati Enterprises	18.09.2023	30.08.2024	Rs.3367486/- (Rupees Thirty Three Lakh Sixty Seven Thousand Four Hundred Eighty Six Only) & Rs.3298460/- (Rupees Thirty Two Lakh Ninety Eight Thousand Four Hundred Sixty Only)	Rs.3900000/- (Rupees Thirty Nine Lakh Only) & Rs.4900000/- (Rupees Forty Nine Lakh Only)

Property Address Of Secured Assets:- All Piece And Parcel Of The Property Plot No.-90/84-B Ground Floor Malviya Nagar, Delhi-110017 Admeasuring 100 Sq.yds **Bounded As :- East : 30 Ft Wide Road West : Service Lane North : Property No. 90/84-A South : Property No. 90/85**

Property Address Of Secured Assets:- All Piece And Parcel Of The Property Front Side Third Floor With Roof Rights Having Area Measuring 100 Sq.yds Out Of Freehold Built Up Property Bearing No. L-77, Land Area Measuring 165sq.yds Out Of Khasra No. 59/25, Village Hastal, Mohan Garden, Block-L, Uttam Nagar, New Delhi-110059.

Property Address Of Secured Assets:- All Piece And Parcel Of The Property Plot No.-1/432 Pvt Plot No-M-1 (Admeasuring 44.70 Sq. Mtrs I.e 53.47 Sq.yds) & M-2 (Admeasuring 46.12 Sq. Mtrs I.e. 55.16 Sq.yds) Gali No-2 Khasra No-1185/20/2 Friends Colony Industrial Area Shahdra Delhi Delhi-110093.

In the circumstances as aforesaid, the notice is hereby given to the above borrowers, co-borrowers and/ or their guarantors (where ever applicable) to pay the outstanding dues as mentioned above along with future interest and applicable charges within 60 days from the date of the publication of this notice failing which further steps will be taken after the expiry of 60 days of the date of this notice against the secured assets including taking possession of the secured assets of the borrowers and the mortgagors under Section 13(4) of Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002 and the applicable rules there under.

Please note that under Section 13 (13) of the said Act, no Borrower shall, transfer by way of sale, lease or otherwise any of his secured assets referred to in the notice, without prior written consent of the secured creditor.

Dated : 30.09.2024
Place: Delhi

Authorized Officer,
Authum Investment & Infrastructure Limited

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR DMC INFRASTRUCTURE PRIVATE LIMITED OPERATING IN CINEMA HALL INDUSTRY AT DELHI, WITH NO OPERATION AT PRESENT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	DMC Infrastructure Private Limited CIN: U45400DL2008PT178327
2. Address of the registered office	8356, W.No.-14, Model Basti, Bara Hindu Rao, Filmistan Cinema Building, Delhi - 110005
3. URL of website	http://cirpdmcinfrastucture.in/
4. Details of place where majority of fixed assets are located	At Delhi - 110005
5. Installed capacity of main products/ services	Cinema Hall not in operation
6. Quantity & value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Last available audited financial statements are for FY 2017-18. Further details are available at: http://cirpdmcinfrastucture.in/
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Eligibility Criteria for resolution applicants is available at URL: https://cirpdmcinfrastucture.in/ Eligibility Criteria is also mentioned in the detailed invitation for Expression of Interest and the same can be obtained from Resolution Professional by sending an email at: cirp.dmcinfrastructure@gmail.com
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15. Last date for submission of resolution plans	24.12.2024 (Tuesday)
16. Process email id to submit EOI	cirp.dmcinfrastructure@gmail.com

Date : 30.09.2024
Place: Bhiwara

Sd/-
Rishabh Chand Lodha
Resolution Professional of DMC Infrastructure Private Limited
Regn. No.: IBB/IBA-001/IP-P01075/2017-18/11766 | AFA Valid Upto: 30.10.2024
Address: E-5, Shraman Basant Vihar, Gandhi Nagar, Bhiwara, Rajasthan-311001
Regd. E-mail with IBI: rishabhlodha57@gmail.com

FEDBANK FINANCIAL SERVICES LTD. AUCTION NOTICE

This is to inform the public at large, that FEDBANK FINANCIAL SERVICES LTD., has decided to conduct Auction of Gold ornaments belonging to accounts (mentioned below) which have become overdue or which have defaults or margin breach customers. The Auction would be held at respective Branches specified below on Friday 11-10-2024 between 10.00 a.m. to 12.00 p.m. This would continue till the auction process is over.

Aasandh 9840075769 FEDGL04270002650, 0002659, 0002662 Faridabad NIT 2 1294895923
FEDGL03500002687, 0002711, 0002722, 0002723, FEDDB0350000090 Faridabad Sec 3 01294879050 / 9540011034 FEDGL03720004149, 0004159, 0004174, 0004175, 0004504 Gurgaon Dayanand Colony 986838351 FEDGL03950001418 Jagadhri 9034155881 FEDGL04840001500, 0001503, 0001511, 0001515, 0001528, 0002364 Jind - Haryana 8607867675 FEDGL05270000274 Karnal 01844002274/9817232118 FEDGL04110002994, 0002021, 0002271, 0002993 Niggind 9817232118 FEDGL04650001824, 0001827, 0001831, 0001835, 0001844, 0001859, 0001863 Palwal 9813879553 FEDGL04880003056, 0003057, 0003066 Panipat 1804028190 FEDGL04280001908, 0001924, 0001926 Agra - Delhi 5624335015 FEDGL04390002834, 0002844, 0002858, 0002862, 0002865, 0002866, 0002867 Aligarh 879119456 FEDGL04690003169, 0003183, 0003186, 0003193, 0003195, 0003207, 0003588, 0003595 Bhangal 9015149846 FEDGL01700060803, 0006841, 0006912 Bulandshahr 8923209767 FEDGL05170000999 Dadr 9654380697 FEDGL05100001318, 0001322, 0001324, 0001340, 0001355, 0001381, 0001384, 0001385 Gaziabad GT Road 1204161024 FEDGL03470003386, 0003404, 0003695, FEDDB03470000018 Mandawali 8802001118 FEDGL04680001435, 0001443 Mathura - Delhi 7883274162 FEDGL04380004068 MEERUT 7017554255 FEDGL05000001003, 0001026, 0001035, 0001037 Noida Hosiarpur 9758371978 FEDGL04520002094, 0002095, 0002102, FEDDB04520000022 Vijay Nagar Ghaziabad 9654163801 FEDGL04080003037, 0003058 Bardapur 7305333776 FEDGL01090008865, 0008869, 0008718, 0008727, 0008737, 0008745, 0008754, 0008756, FEDDB01090000247 Bhanpur 9043277995 FEDGL04500004840, 0004845, 0004851, 0004855, 0004858, 0004859, 0004894, 0005366 Bhogal 1143560255 FEDGL04000002147, 0002179 BudhVihar 27531004/9818181650 FEDGL3440009080, 0009097, 0009109, 0009189, 0009198, 0009229, 0010119, 0012445 Chandelerkh 9566277997 FEDGL03460005588, 0005612, 0005617, 0005627, 0005628, 0005636, 0005653 Delhi Shayan Nagar 8237849983 FEDGL03880004839, FEDDB03880000105 Deoli - DELHI 8512807540 FEDGL04990001871, 0001874, 0001876, 0001885, 0001888, 0001892, 0001906, 0001915, 0002171, 0002993 Dilshad Garden 1140536529 FEDGL00820006813, 0006817, 0006819, 0007341, 0007351, 0007379 Dwarka Mr 9042277998/8851076268 FEDGL03540009141, 0009169, 0009171, 0009176, 0009178, 0009179, 0009182, 0009186, 0009202, 0009213, 0009219, 0009228, 0009237, 0009239, 0009925, 0009991, 0011902 Geeta Colony - DELHI 9971702021 FEDGL04970001588, 0001595, 0001611 Hastal Village - Delhi 858886172 FEDGL05030001099, 0001119, 0001121, 0001125, 0001139, 0001412, 0001413, 0001415 Inderpuri 011-41039588 FEDGL04360003718, 0003720, 0003722, 0003729, 0003738, 0003740, 0003752, 0003769, 0004251 Karawal Nagar 9384666087 FEDGL03280001088, 0010201, 0010202, 0010209, 0010219, 0010233, 0010257, 0010258, 0010261, 0010911, 0012422 Khanpur 7305444226 FEDGL00810005146, 0005147, 0005551 Khirki Village 9840187875 FEDGL01440003906, 0003907, 0003908, 0004101, 0004697, FEDDB01440000262 Kirari 9868023922 FEDGL04490003085, 0003129, 0003133, 0003138, 0003591 Mayur Vihar 1142773916 FEDGL010006880 Mayur Vihar Phase 3 1140502151 FEDGL03680007465, 0007468, 0007469, 0007493, 0007494, 0007505 Narela 7305333770/ 9250431138 FEDGL03260006307, 0006329, 0006357, 0006360, 0006853 Palam Colony 8700523040/8448800976 FEDGL01080008768, 0010901, 0008804, 0008825, 0010950, 0010954, 0010990 Pankha Road 9940388376/9540003661 FEDGL03530003979, FEDDB0353000046 Patel Nagar 9361907261 FEDGL01420004824, 0004831, 0004833 Rani bagh 9716069846 FEDGL04810002537, FEDDB04810000273 Rohini 1127510089/9871673292 FEDGL01340000676, 0006765, 0006772, 0006778, 0006782, 0006790, 0006795, 0006813 Rohini Sector 16 9940387511/9718723300 FEDGL03610003473, 0003484 Sadar Bazaar 011-43073676 / 9315141903 FEDGL038700003740, 0003755, 0003762, 0005141 Tagore Garden - DELHI 9582561516 FEDGL04980008015 Tilak Nagar 9990766707 FEDGL04750001696, 0001701, 0002686 Ughalabad 011-41640692 FEDGL04310001778, 0001779, 0001784, 0001787, 0001805, 0001806, 0001815 Uttam Nagar 01140527539 / 8920913831 FEDGL03710004208, 0004568, 0004576, 0004577

Change in Venue or Date, if any will be displayed on our Website www.fedfina.com. All bidders participating will be intimated subsequently with respect to acceptance or rejection of bids submitted by them. Customer who want to release their ornaments shall visit at the base branch wherein the ornaments were pledged by the customer or contact at the number mentioned above on/ before 10-10-2024 subject to the terms and condition applicable.

Auction will be conducted at respective branches, in case the auction does not get completed on the given date due to any reasons, the auction in respect thereto shall be conducted on subsequent working days at district level branch after displaying the details on our Website. No further communication shall be issued in this regard.

Dated : 30.09.2024
Place : Delhi

For, s/d- Authorised Signatory
Fedbank Financial Services Ltd.,

FOURTEENTH SALE NOTICE

RELIABLE FINANCE CORPN PRIVATE LIMITED (UNDER LIQUIDATION)
CIN:U74899DL1956PTC002640
(The Corporate Debtor)

Reg.Off.:106,T-10 Main Patel Road, Gurugruj Nagar, Shadi Khampur New Delhi-110008, India Email ID:reliablefinance.liquidation@gmail.com

Liquidator: Satyendra Sharma
Liquidator Address:M-3,BlockNo.51,Anupam Plaza-II First Floor, Above Axis Bank Sanjay Place, Agra,Uttar Pradesh-282002, India EmailID:satyendrasir@gmail.com,Contact No:+919719667691

E-Auction Sale of Corporate Debtor under Regulation 32 of the IBBI (Liquidation Process) Regulations, 2016
Date and Time of Auction: 28.10.2024 from 2:00 P.M. to 3:00 P.M.
(With unlimited extension of 5 minutes each)

NOTICE is hereby issued for sale of Assets of Corporate Debtor on standalone basis or Sale of Corporate Debtor on going concern basis under Regulation 32 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, in possession of the Liquidator, appointed vide order dated 15th November, 2022 passed by Hon'ble National Company Law Tribunal (NCLT), New Delhi, Bench VI, New Delhi and to submit the expression of interest (EOI) within 14 (Fourteen) days from the date of issue of public notice i.e. 14.10.2024

S No.	Description	Manner of Sale	Reserve Price(INR)	EMD (INR)	Bid Incremental Value
1.	Non-current investments except Akul Securities Pvt Ltd	Sale of Assets of Corporate Debtor on standalone basis under Regulation 32(c) IBBI (Liquidation) Regulations, 2016	90,366,440.10/- (Rupees Nine Core Three Lakh Sixty Six Thousand Four Hundred Forty and Ten Paise Only)	9,000,000/- (Rupees Ninety Lakh Only)	900,000/- (Nine Lakh Only)
2.	Inventories except shares of India Stuffam Ltd, Carewell Exim Ltd, Intellectual Builders Pvt Ltd and Yuvraj Exports Pvt Ltd		83,697,553.98/- (Rupees Eighty Three Lakh Ninety Seven Thousand Five Hundred Fifty Three and Ninety Eight Paise)	8,300,000/- (Eighty Three Lakh Only)	830,000/- (Eight Lakh Thirty Thousand only)
3.	Entire Company with all Assets as per asset memorandum on the basis of going concern except shares of India Stuffam Ltd, Carewell Exim Ltd, Intellectual Builders Pvt Ltd, Yuvraj Exports Pvt Ltd and Akul Securities Pvt Ltd	Corporate Debtor as going concern pursuant to the Regulation 32(e) of the IBBI (Liquidation) Regulation, 2016	122,437,321.07/- (Rupees Twelve Core Twenty Four Lakh Thirty Seven Thousand Three Hundred Twenty-one and Seven Paise only)	12,000,000/- (One Core Twenty Lakh Only)	1,200,000/- (Twelve Lakh only)

4. NON CURRENT INVESTMENTS (UNQUOTED SHARES) ON STANDALONE BASIS PURSUANT TO REGULATION 32(a) OF IBBI (LIQUIDATION) PROCESS REGULATIONS, 2016

S No.	Particulars	No. of shares with face value	Reserve Price (INR)	EMD (INR)	Bid Incremental Value
Sold at 11th Sale Notice					
A.	Akul Securities Pvt Ltd				
B.	ECHT Finance Ltd	8,72,500 shares @ 10/-	7,501,095.96	750,000	75,000
C.	Euro Asia India Corporation Pvt Ltd	4,32,300 shares @ 10/-	3,820,094.67	380,000	38,000
D.	Gunny Auto & Finance Pvt Ltd	17,33,900 shares@10/-	15,869,105.72	1,580,000	158,000
E.	Microland Developers Pvt Ltd	1,50,000 shares @10/-	10,197,422.10	1,000,000	100,000
F.	NCV Securities Pvt Ltd	75,000 shares @10/-	657,239.51	65,000	6,500
G.	Paschim Finance & Chit Fund Pvt Ltd	8,00,000 shares @10/-	14,922,193.22	1,490,000	149,000
H.	Pelicon Finance & Leasing Pvt Ltd	1,96,500 shares @ 10/-	1,673,473.17	160,000	16,000
I.	Saterling India Capital Services Pvt Ltd	8,46,000 shares @10/-	15,921,861.20	1,590,000	159,000
J.	Utsav Securities Pvt Ltd	1,45,000 shares @10/-	23,224,460.18	2,300,000	230,000
K.	VIP Leasing and Finance Pvt Ltd	4,00,000 shares @10/-	3,154,184.04	310,000	31,000
L.	Virgin Capital Services Pvt Ltd	4,05,000 shares @10/-	3,276,237.22	327,000	32,700
			Total	100,217,367	9,952,000

5. INVENTORIES ON STANDALONE BASIS PURSUANT TO REGULATION 32(a) OF IBBI (LIQUIDATION) PROCESS REGULATIONS, 2016

S No.	Particulars	No. of shares with face value	Reserve Price (INR)	EMD (INR)	Bid Incremental Value
Quoted Shares					
A.	India Stuffam Ltd				
B.	Kappac Pharma Ltd	13,500 shares @10/-	380,868.75	38,000	3,800
C.	Reliance Power Ltd	27 shares @10/-	230.00	23	2.3
D.	Tarini Enterprises Ltd	5,040 shares @10/-	332,181.50	33,000	3,300
Unquoted Shares					
E.	Aquarian Fincap & Credit Pvt Ltd	1,44,000 shares @10/-	45,401,012.93	4,500,000	450,000
F.	Blue bell Finance Limited	300 shares @10/-	35,481.44	3,500	350
G.	Carewell Exim Pvt Ltd				
H.	Finance Leasing & Finance India Limited	1,50,000 shares @10/-	2,752,958.05	270,000	27,000
I.	Graingo Portfolio Pvt Ltd	30,000 shares @10/-	772,980.71	77,000	7,700
J.	Hibiscus Holdings Pvt Ltd	4,845 shares @10/-	1,140,678.32	110,000	11,000
K.	Homburg Securities Pvt Ltd	25,000 shares @10/-	138,396.09	13,000	1,300
L.	Intellectual Builders Pvt Ltd				
M.	Mekaster Finlease Ltd	16,00,000 shares @10/-	16,939,241.89	1,690,000	169,000
N.	Shanta Agencies Pvt Ltd	8,000 shares @10/-	4,724,618.44	470,000	47,000
O.	Star Infonation Pvt Ltd	7,00,000 shares @10/-	12,886,874.61	1,280,000	128,000
P.	Sterling India Capital Services Pvt Ltd	1,09,600 shares @10/-	958,444.54	95,000	9,500
Q.	Twinkle Mercantile & Credits Pvt Ltd	9,608 shares @10/-	1,545,630.38	150,000	15,000
R.	Wondr Trading Private Limited	6,75,000 shares @10/-	5,373,611.86	530,000	53,000
S.	Yuvraj Exports Pvt Ltd				
			Total	93,383,209.52	9,259,523

Terms and Condition of the E-auction are as under:

- In case any person bids for serial No. 3 i.e. entire company with all Assets as per Asset Memorandum on going concern basis then bidder for serial No. 1, 2, 4 and 5 will be automatically disqualified.
- In case any person bids for serial No. 1 then bidder for serial No. 4 will be automatically disqualified.
- In case any person bids for serial No. 2 then bidder for serial No. 5 will be automatically disqualified.
- E-Auction will be conducted on "AS IS WHERE IS", "AS IS WHAT IS" and "WHAT EVER THERE IS BASIS" through approved service provider M/S e-procurement Technologies Limited (Auction Tiger).
- Upon receipt of EOI from the prospective bidder, the liquidator shall declare the qualified bidder on 18.10.2024
- The qualified bidder may make inspection or due diligence of assets under auction latest by 26.10.2024 and then, will be required to deposit the EMD latest by 26.10.2024.
- Liquidator may extend the date of auction if circumstances warrant in the interest of the Corporate Debtor.
- The Complete E-auction process document containing details of the Assets, online e-auction Bid Form, Declaration and Undertaking Form, General Terms and Conditions of online auction sale may be asked from the liquidator by writing to the following email:reliablefinance.liquidation@gmail.com
- Payment of balance sale consideration shall be made within 90 days of such demand and payments made after 30 days shall attract interest at rate of 12%.
- For further information, the intending bidder may contact undersigned on any working day from Monday to Friday between 11.00 AM to 5.00 PM on or before 26.10.2024.

Sd/-
Satyendra Sharma, Liquidator
Reliable Finance Corpn Private Limited (Under Liquidation)
Reg No.: IBB/IBA-002/IP-N0073/2016-19/12260

Indian Bank

Zonal Office, Delhi Central
Indian Bank Building, 1st Floor,
17, Parliament Street, New Delhi-110001

SALE NOTICE FOR E-AUCTION ON 18.10.2024

APPENDIX - IVA** [See proviso to rule 8(6)]

Sale notice for Sale of Immovable properties

E-Auction Sale Notice for Sale of Immovable Assets/Movable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties/Movable Assets, mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of Indian Bank, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on 18.10.2024 for recovery of dues.

The specific details of the properties intended to be brought to sale through e-auction mode are enumerated below:

DESCRIPTION OF PROPERTIES/ASSETS TO BE AUCTIONED ON 18.10.2024 (15 DAYS NOTICE FOR RESALE)

S.No.	Name of the Borrower(s)/ Branch Name	Contact Person & Mobile Number /Guardian	Name of the Mortgagor(s) /Guardian	Details of Immovable Property/ies/Movable Assets	Physical / Constructive Possession	Amount of Secured Debt as on	Reserve Price	Earnest Money Deposit /Min Incremental Amount
1.	Mrs. Anmika Verma Branch: Paharganj	Mr. Amit Srivastava (8127186570)	Mrs. Anmika Verma Flat No-13, Ground Floor, Shipa Apartment, sec-35, Faridabad Haryana - 121001 Also at: Flat No 15, 19/1-C, Ist Floor, Front Side Kanishka Residency, Ashoka Enclave, Part-3, Sector-35, Amar Nagar - Faridabad, Haryana - 121001 Property ID: IDIB30304737809	Flat No 15, 19/1-C, Ist Floor, Front Side Kanishka Residency, Ashoka Enclave, Part-3, Sector-35, Amar Nagar - Faridabad, Haryana - 121001 Builtup Area 106.84 SQM Property ID: IDIB30304737809	Symbolic Possession	Rs.66.65 Lakhs + Interest & other expenses till realization of Bank's dues (as on 27.09.20		

Piramal Finance logo and company details. Piramal Capital and Finance Limited, registered office in Gurgaon, Haryana.

कच्चा सूचना अचल सम्पत्ति हेतु

प्रतिभूति हित (प्रवर्तन) नियम, 2002 के नियम 8-1 तथा परिशिष्ट-IV के अनुसार... प्रेषित किए जा रहे हैं...

Table with 5 columns: क्र.सं., कर्जदार (सं./जमानतदार) का नाम, प्रतिभूति आदि (अचल सम्पत्ति) का विवरण, मांग सूचना की तिथि, कच्चा करने की तिथि. Lists various properties and their details.

स्थान : दिल्ली-रा.ग.शे. तिथि : 30.09.2024

AUTHUM ऑथम इन्वेस्टमेंट एंड इंग्रामास्ट्रक्चर लिमिटेड

पंजीकृत कार्यालय 707, एच.एम. रोड, एन.एम. रोड, नए दिल्ली, दिल्ली-110024. फोन (022) 6747 2117 फैक्स (022) 6747 2118 ई-मेल info@authum.com

जबकि नीचे उल्लिखित उधारकर्ताओं/साह-उधारकर्ताओं/गारंटोरों/बैंककर्ताओं ने ऑथम इन्वेस्टमेंट एंड इंग्रामास्ट्रक्चर लिमिटेड ('आरआईएल') (प्राधिकृत) को...

Table with 7 columns: क्र.सं., ऋण संख्या / उधारकर्ता का नाम/पता, सह-उधारकर्ता और गारंटोर का नाम, उधार की तिथि, मांग सूचना की तिथि, बकाया राशि, लोन की राशि. Lists loan details for various borrowers.

सुविधा परिपक्वता का संघर्ष पता- संघर्ष का पूरा दस्तावेज... सुविधा परिपक्वता का संघर्ष पता- संघर्ष का पूरा दस्तावेज...

उपरोक्त परिपक्वता का संघर्ष पता- संघर्ष का पूरा दस्तावेज... सुविधा परिपक्वता का संघर्ष पता- संघर्ष का पूरा दस्तावेज...

प्रतिकृत अधिकारी, ऑथम इन्वेस्टमेंट एंड इंग्रामास्ट्रक्चर लिमिटेड

चौधरी विक्री सूचना... रितावत फाइनेंस कॉर्पोरेशन प्राइवेट लिमिटेड (परिचालन के तहत)...

परिचालक का पता: एम-3, ब्लॉक नंबर 51, अनुपम प्लाज़ा-1, अटल पार्क, नई दिल्ली-110008, भारत

आर्थीमीआई (परिचालन) विनिमय, 2016 के विनियम 32 के तहत कॉर्पोरेट देनदार की विक्री

प्राइवेट प्राइमरी डिलीट और प्रोबो अडवाइस हेतु (परिचालन) विनिमय, 2016 के विनियम 32 के तहत, माननीय राष्ट्रीय कंपनी कानून प्राधिकरण (एनसीएच)...

Table with 5 columns: क्र.सं., विवरण, विक्री की तिथि, आरंभिक मूल्य, इंप्यूमेंट (₹), बोली वृद्धि मूल्य. Lists auction items and their details.

आर्थीमीआई (परिचालन) प्रक्रिया विनियम 2016 के विनियम 32(ए) के अनुसार स्टैंडअलोन आधार पर नए-व्यवस्था (अनकॉटेड शेयर)

Table with 5 columns: क्र.सं., विवरण, अंशित मूल्य सहित शेयरों की संख्या, आरंभिक मूल्य (₹), इंप्यूमेंट (₹), बोली वृद्धि मूल्य. Lists auction items and their details.

आर्थीमीआई (परिचालन) प्रक्रिया विनियम, 2016 के विनियम 32(ए) के अनुसार स्टैंडअलोन आधार पर नए-व्यवस्था (अनकॉटेड शेयर)

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ई-निवेदन के नियम और शर्तें इस प्रकार हैं: 1. यदि कोई व्यक्ति ऋण संख्या 3 के लिए बोली देता है...

For, DHYAANI TRADEVENTURES LIMITED, Place: Ahmedabad, Date: 28/09/2024

फॉर्म संख्या आरएससी-4 [नियम 3(अ) के अनुसार] नई दिल्ली स्थित राष्ट्रीय कंपनी कानून न्यायाधिकरण पीठा। के संसभ

संवर्जनिक सूचना... नई दिल्ली-110019 के संसभ

प्रत्यक्ष संसभ का सूचना दिया जाता है कि रा.ग.शे. के तहत नई दिल्ली-110019 के संसभ

अलग-अलग लेनदारों को नोटिस जारी कर दिया गया है। कंपनी का पूरा दस्तावेज...

अलग-अलग लेनदारों को नोटिस जारी कर दिया गया है। कंपनी का पूरा दस्तावेज...

यह भी ध्यान दिया जाना चाहिए कि 20.12.2024 को सुनवाई तय की गई है, जिस दिन न्यायाधिकरण आवेदन पर सुनवाई करेगा।

यह भी ध्यान दिया जाना चाहिए कि 20.12.2024 को सुनवाई तय की गई है, जिस दिन न्यायाधिकरण आवेदन पर सुनवाई करेगा।

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संवर्जनिक सूचना... नई दिल्ली-110019 के संसभ

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